

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 4464
TO BE ANSWERED ON 19.07.2019**

NEWS BROADCAST

4464. SHRI SATYADEV PACHAURI

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the total number of licensed Hindi television channels as on date;**
- (b) whether the cable operators can broadcast news without obtaining necessary permission from the Government; and**
- (c) if not, the steps taken/proposed to be taken by the Government to check this practice.**

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND
MINISTER OF INFORMATION AND BROADCASTING
(SHRI PRAKASH JAVADEKAR)**

(a) As on 31.5.2019, there are 573 numbers of Private Satellite Television Channels registered with Ministry of Information & Broadcasting containing Hindi as one of the permitted languages.

(b) and (c) As per Rule 6(6) of the Cable TV Network Rules, 1994, no cable operator shall carry or include in his cable services any Television broadcast or channel which has not been registered by the Central Government for being viewed within the territory of India. Necessary punitive action is taken by the Government on the violations of the said clause.

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